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PART III—Acts of the West Bengal Legislature.

GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

NOTIFICATION

No. 570-L.—31st March, 2003.—The following Act of the West Bengal Legislature, having been assented to by the Governor, is hereby published for general information:—

West Bengal Act I of 2003

THE WEST BENGAL APPROPRIATION ACT, 2003.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Kolkata Gazette, Extraordinary, of the 31st March, 2003.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2003.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 2003;

It is hereby enacted in the Fifty-fourth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

Short title.

1. This Act may be called the West Bengal Appropriation Act, 2003.

The West Bengal Appropriation Act, 2003.

(Sections 2, 3.)

Issue f Rs. 4627,21,46,000 out of the Consolidated Fund of West Bengal for the year 2002-2003. 2. From and one of the Consolidated Fund of West Bengal, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four thousand six hundred twenty-seven crores twenty-one lakh and forty-six thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 2003, in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 2003.

SCHEDULE

(See sections 2 and 3.)

. 1.	1 2 3			
Demand Number/	Services and purposes.	Sums not exceeding		
Serial Number.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services	Aurus Arthrogan	Miliousee	
	(a) Organs of State		-	
4	2014—Administration of Justice	1,70,93,000		1,70,93,000
	(b) Fiscal Services (i) Collection of Taxes on Income and Expenditure	es Darradi Lawyelland		1
. 6	2020—Collection of Taxes on Income and Expenditure	26,82,000		26,82,000
	(iii) Collection of Taxes on Commodities and Services			
13	2045—Other Taxes and Duties on Commodities and Services.		78,000	78,000
	(c) Interest Payment and Servicing of Debt	ungikit his		
Serial 15	2048—Appropriation for Reduction or Avoidance of Debt.	endox .	24,00,00,000	24,00,00,000
16	2049—Interest Payments		420,93,37,000	420,93,37,000
	(d) Administrative Services	# 5 3	**	TO STATE OF
18	2052—Secretariat—General Services	12.38 (2.00	1,20,000	1,20,000
21	2055—Police	131,21,16,000	5,32,000	131,26,48,000
24	2058—Stationery and Printing	upper reprises	62,65,000	62,65,000
	2059—Public Works	16,89,13,000	1,40,16,000	18,29,29,000
25	Capital Expenditure Outside the Revenue Account B—Capital Account of Social Services (b) Health and Family Welfare			
	4210—Capital Outlay on Medical and Public Health (Excluding Public Health) (Buildings).		3,60,000	3,60,000
N and N	Total	16,89,13,000	1,43,76,000	18,32,89,000

1.	2	3		
Demand	Services and purposes.	Sums not exceeding		
Number/ Serial Number:		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT		NAME AND POST	
	A.—General Services		A	
	(d) Administrative Services		A STOCKHOOL	
26	2070—Other Administrative Services (Fire Protection and Control).	6,06,55,000	ogskere en e	6,06,55,000
28	(e) Pensions and Miscellaneous General Services 2071—Pensions and Other Retirement Benefits	500,22,63,000	Sandy In	500,22,63,000
	B—Social Services			Mary I
	(b) Health and Family Welfare			
. 32	2210—Medical and Public Health (Excluding Public Health).	po a compania in Laboration in	32,000	32,000
Γ	2211—Family Welfare	10,93,39,000		10,93,39,000
34	F—Loans and Advances	The state of		
	6211—Loans for Family Welfare	1,98,00,000	tuales or 1974	1,98,00,000
	Total	12,91,39,000		12,91,39,000
		ing in the	mon. Skip. 4.22	
	B—Capital Account of Social Services	September 1985		
	(c) Water Supply, Sanitation, Housing and Urban Development			
35	4215—Capital Outlay on Water Supply and Sanitation (Excluding Prevention of Air and Water Pollution).	3,70,00,000		3,70,00,000
	REVENUE ACCOUNT			
	B—Social Services	of allered the		3
	(c) Water Supply, Sanitation, Housing and Urban Development			
36	2216—Housing	1,80,30,000		1,80,30,000

1	2	3		
Demand Number/ Serial Number.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	. Rs.
	Capital Expenditure Outside the Revenue Account			
	B—Capital Account of Social Services			
	(c) Water Supply, Sanitation, Housing and Urban Development			
37	4217—Capital Outlay on Urban Development	20,50,85,000		20,50,85,00
	REVENUE ACCOUNT			
	B—Social Services			
	(g) Social Welfare and Nutrition			
42	2235—Social Security and Welfare (Social Welfare)	131,40,64,000	99,000	131,41,63,00
43	2236—Nutrition	15,74,46,000		15,74,46,00
	(h) Others			
46	2250—Other Social Services	20,34,000		20,34,00
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(a) Capital Account of Agriculture and Allied Activities			
54	4408—Capital Outlay on Food, Storage and Warehousing (Excluding Public Undertakings)	32,78,00,000		32,78,00,00
	REVENUE ACCOUNT			
	C—Economic Services			
	(b) Rural Development			
60	2505—Rural Employment	42,43,50,000		42,43,50,00
61	2506—Land Reforms	1,37,05,000		1,37,05,00
62	2515—Other Rural Development Programmes (Panchayati Raj)		5,56,000	5,56,00
	(c) Special Areas Programmes			
65	2575—Other Special Areas Programmes	26,21,81,000		26,21,81,00

1	2	3		
Demand	Services and purposes.	Sums not exceeding		
Number/ Serial Number.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.	Rs.
	(d) Irrigation and Flood Control			
Г	2701—Major and Medium Irrigation		1,87,000	1,87,000
	Capital Expenditure Outside the Revenue Account			
66	C—Capital Account of Economic Services			
	(d) Capital Account of Irrigation and Flood Control			
	4701—Capital Outlay on Major and Medium Irrigation		13,94,000	13,94,000
	Total		15,81,000	15,81,000
68	4711—Capital Outlay on Flood Control Projects		5,48,000	5,48,000
	(e) Capital Account of Energy			
Γ	4801—Capital Outlay on Power Projects	141,84,00,000		141,84,00,000
69	F—Loans and Advances			
	6801—Loans for Power Projects	99,82,93,000		99,82,93,000
	Total	241,66,93,000		241,66,93,000
	REVENUE ACCOUNT			
	C—Economic Services			
	(g) Transport			
	3054—Roads and Bridges	32,76,92,000	44,000	32,77,36,000
in l	Capital Expenditure Outside the Revenue Account			
79	C—Capital Account of Economic Services			
	(g) Capital Account of Transport		50.03.000	50.02.00
	5054—Capital Outlay on Roads and Bridges	Gasa	59,93,000	59,93,00
	Total	32,76,92,000	60,37,000	33,37,29,00

1	2		3		
Demand	Services and purposes.	Sums not exceeding			
Number/ Serial Number.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	REVENUE ACCOUNT				
	C—Economic Services				
	(g) Transport				
80	3055—Road Transport	60,93,86,000		60,93,86,000	
	(j) General Economic Services				
86	3456—Civil Supplies	21,63,000		21,63,000	
	B—Social Services				
	(c) Water Supply, Sanitation, Housing and Urban Development				
89	2215—Water Supply and Sanitation (Prevention of Air and Water Pollution).	14,37,36,000		14,37,36,000	
The A	F—Loans and Advances				
95	6860—Loans for Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries and Foods and Beverages)	80,21,000	<u>.</u>	80,21,000	
96	6885—Loans for Other Industries and Minerals (Excluding Closed and Sick Industries).	17,57,60,000		17,57,60,000	
	E—Public Debt				
Serial 98	6003—Internal Debt of the State Government		2220,05,88,000	2220,05,88,000	
	6004—Loans and Advances from the Central Government.		645,39,90,000	645,39,90,000	
	Total		2865,45,78,000	2865,45,78,000	
	Grand Total	1313,80,07,000	3313,41,39,000	4627,21,46,000	

By order of the Governor,

A. K. BHATTACHARYA,

Principal Secy. to the Govt. of West Bengal & Secy., Law Department.